

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION No. 225 OF 2022

IN THE MATTER OF:
NITIN DHIMAN

...APPLICANT

VERSUS

STATE OF PUNJAB & ORS

...RESPONDENT

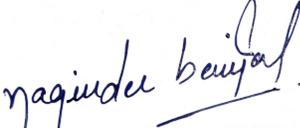
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Filed Through

Place: New Delhi

Date: __, __, 2023


NAGINDER BENIPAL

ADVOCATE

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**IN THE MATTER OF:
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**ADDITIONAL REPLY ON BEHALF OF MUNICIPAL CORPORATION,
LUDHIANA**

IT IS MOST RESPECTFULLY SHOWETH:

1. That undersigned is currently working as Commissioner, Municipal Corporation, Ludhiana & thus filing the reply on behalf of respondent no.3.
2. That this Hon'ble Tribunal vide order dated 20.04.2023 had directed:

"5. Respondent no. 3-Municipal Corporation, Ludhiana and respondent no. 4-District Magistrate, Ludhiana are directed to file additional replies specifically mentioning (i) compliance status of all the three CETPs, (ii) compliance status of all the dyeing units connected with the CETPs, (iii) compliance status of all the 54 dyeing units which are not connected with the CETPs, (iv) present status of the dyeing industries connected with CETPs which were previously found to have connected their dyeing units with main sewer of the Municipal Corporation, Ludhiana, (v) number of dyeing units which are connected with sewer of the Municipal Corporation, Ludhiana and (vi) where the industrial effluent after treatment by CETPs is discharged. The information be given in tabular form which shall include status of all dyeing units setup in Ludhiana."

3. That in lieu of the aforesaid directions passed by this Hon'ble Tribunal vide order dated 20.04.2023, the reply with regard to the specific queries raised by this Hon'ble Tribunal are as follows:

- i. As per the report received from Punjab Pollution Control Board, MoEF&CC vide notification no. GSR978E dated 10.10.2016 has



A

prescribed Sector Specific Standards for discharge of effluent for the textile industries viz pH, Colour, SS, TDS, BOD, COD, O&G, T.Cr, Sulphide, SAR, Amm. Nitrogen (as N). The compliance status of three CETPs is as under:

CETP 50 MLD:

It was observed that earlier the CETP was not achieving the TDS parameter. However, now it has been duly complying with the MOEF&CC standards as per the last monitoring report carried out in the month of April, 2023.

CETP 40 MLD:

It was observed that the CETP was partially compliant with the MOEF&CC standards except BOD and TDS parameters as per last monitoring report carried out in the Month of April, 2023. However, in the month of May, 2023 BOD has been reported as 34 mg/l, whereas it was 18 mg/l during March, 2023 against the MOEF&CC standards of 30 mg/l. It is further submitted that the Board is continuously pursuing the SPV of CETP, for resource management to reduce the TDS at source. The MOEF&CC, while disbursing Grant-in-Aid to SPVs of 40 MLD & 50 MLD CETPs has directed to achieve the stringent standards of BOD 10 mg/l as well as for other parameters so as to utilize the treated effluent of CETPs onto land for irrigation. Department of Water Resources, and Soil Conservation has been requested to prepare the schemes for utilization of treated effluent for onto land for irrigation.

CETP 15 MLD:

It was observed that the CETP had been partially compliant with the MOEF&CC standards, except TDS as per the last monitoring carried out in the month of April, 2023. Earlier, the CETP was not achieving



SA

the results and has now carried out remedial measures including up-gradation of CETP. The Board is continuously pursuing the SPV of CETP, for resource management to reduce the TDS at source for which opportunity of personal hearings were given to SPV as well as Individual members. Trials are undergone to replace salt based dyeing techniques with enzyme based dyeing processes to reduce TDS content at source. The MoEF&CC vide its letter dated 18.03.2016 has directed M/s Bahadurke Textile & knitwear Association Limited to initiate the CETP based on conventional treatment system in phase-1 with adoption of ZLD in Phase-2 for which the association will apply to MOEF&CC at a later stage as an up- gradation case. The Punjab Pollution Control Board is perusing the SPV to adopt the ZLD scheme after getting the required permission/approval from MoEF&CC.

- ii. It is submitted that as per the reports received from Punjab Pollution Control Board, all the member units are now discharging their industrial and domestic effluent to their respective CETPS through the dedicated conveyance system. Hence, their treatment of these member units is being imparted at the CETP only.

It is further submitted that the Municipal Corporation Ludhiana is monitoring their activities to ensure that these units may not discharge their untreated effluents through Municipal sewer or directly into Buddha Nallah. It is also pertinent to mention herein that a Joint surveillance team of Municipal Corporation and PPCB has been carrying on night surveillance/odd hours is also being carried out. In case of any violation sewerage connection of the violating units are disconnected and further action is then taken by Punjab Pollution Control Board. In one inspection by the Joint Committee dated



AA

13.04.2023, one dyeing unit was found disposing of its commercial effluent into the domestic sewer of Municipal Corporation, resulting which the connection of the said violating unit was disconnected and Punjab Pollution Control Board was duly informed to take action against the said violating unit as per law.

2 no of sewer bye-pass connection of 50 MLD CETP discharging untreated effluent into MC sewer line in the presence of officials of Punjab Pollution Control Board were detected and disconnected on dated 25-07-2023.

- iii. That the status of dying units as per the reports received from Punjab Pollution Control Board, the units which are not connected with the CETPs but falling in the command area of the sewerage network falling in the jurisdiction of Municipal Corporation, Ludhiana are as under:

There are 12 large scale units. Out of which 09 are complying and 03 non-complying.

There are 26 dyeing units located at Industrial Area A. Out of which 16 are complying and 07 are non-complying and rest 03 have been closed permanently.

There are further 16 scattered dyeing units, out of which 12 are complying, 02 are non-complying & rest 02 have been closed permanently. Punjab Pollution Control Board has initiated appropriate action for the violations observed from the above units. List of 12 non complying unit has been received from Punjab Pollution Control Board. It was found that 3 nos. of their units were closed out of which one has permanently shifted. Another dying unit, M/s. Ishaan Enterprises, Industrial Area-A was found discharging untreated effluent into MC sewer line and it was intimated to Punjab Pollution Control Board vide



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letter no.305/XEN/B dated 28-07-2023 & its sewer connection was disconnected by MCL on dated 28-07-2023.

- iv. As a last opportunity complying units sampling of remaining 8 no. units was done on dated 31-07-2023 and samples have been sent to PBTI for their report. Report is annexed at 'A'. Notice to non-complying units for 15 days for disconnecting their sewer connection from Municipal Corporation sewer is being given for first time.
- v. Further on the directions of Chairman, PPCB notice to 33 scattered dyeing units have been delivered to get their sewer connections disconnected from the sewer system of Municipal Corporation Ludhiana the list of these units annexed at 'B'. No reply has been received so far from the non-complying units. Now final notice of three weeks for disconnection is being given to these units.
- vi. That the Government of Punjab, Department of Science, Technologies and Environment vide letter no. 1594066/1 dated 10.10.2019 has issued directions U/s 5 of Environment Protection Act, 1986 to the Municipal Corporation, Ludhiana to disconnect the connection of Industries from Municipal sewer once connection to CETP conveyance system is achieved. In compliance with the directions received from Punjab Pollution Control Board, the Municipal Corporation, Ludhiana vide its letter no. 66-PS/D dated 03.05.2023 has confirmed that sewer connections of the member units of dyeing CETPs have been disconnected from Municipal sewer (Annexure- 'C').
- vii. That the contents of this corresponding paragraph have already been replied in point iii. Hence, are not being repeated herein for the sake of brevity.
- viii. It is submitted that as per reports from PPCB, all the CETPs are



SA

discharging the treated effluents into Buddha Nallah leading to River Sutlej.

4. It is submitted that MCL is taking all measures to prevent the flow of untreated discharge of industries into the sewer or the Budha Dariya. Further, joint committees have been constituted vide order no. 130/PS dated 06-01-2023 with representative of MCL, PWSSB & PPCB to check & take action against any defaulting units. MCL on its own as well as jointly with other authorities is taking non-compliant dying units, including but not limited to disconnection of their sewer connection.
5. It is submitted that Municipal Corporation Ludhiana have been assisting Punjab Pollution Control Board, in controlling surface water pollution, which is the nodal agency to control and prevent pollution in any water body. The Municipal corporation Ludhiana has always been diligent and is acting as per notification/regulations by this Hon'ble Tribunal. It is also submitted that Municipal corporation Ludhiana has always been compliant to the orders and direction issued by Hon'ble Tribunal.

Certified that the affidavit SPA/GPA has been read over & explained to the deponent executant who seemed correctly to understand the same at the time making above there of


DEPONENT

VERIFICATION

Verified at Ludhiana of the 17th day of 11, 2023 that the contents of the above reply in so far as they relate to factual position are true upon the information derived from the official record and in so far as they relate to the legal submissions are true upon the advice received and believed by me to be true. Rest is by way of submissions before this Hon'ble Tribunal.


DEPONENT

DATE: 17-11-2023
PLACE: LUDHIANA

ATTESTED AS IDENTIFIED


NOTARY PUBLIC, LDH

17 NOV 2023



Punjab Biotechnology Incubator

(Department of Science, Technology & Environment, GoP)

A Component of Knowledge City, Mohali

Notified State Analytical Agency

BIS Approved | FSSAI Empanelled | EIC Approved | APEDA Approved | PPCB Approved | Notified State Water Lab - GoP | Notified Under EPA - GoI

No. PBTI/ENV/310723/000347 to 000354

Dated:

TEST REPORT

Sample Registration No. : PBTI/ENV/310723/000347 to 000354

Sample code given by customer : As per Page 2

Issued to:-

Executive Engineer (O & M)
Zone-B, Municipal Corporation,
Backside Shingar Cinema, Ludhiana (Punjab)

SAMPLE PARTICULARS

Your Ref. No. : Mail Message dt.28.07.2022
Date & Time of Sample Collection : As per Page 2
Date & Time of Sample Receipt in Lab : 31.07.2023 at 07 : 00 pm
Sample Identification No. : As per Page 2
Site of Sample Collection : As per Page 2
Name / Nature of sample : Treated Effluent
Type of Sample : Grab
Point of Sample Collection : Outlet
Condition of the sample on Receipt : Intact coded sample Labels under Refrigerated & Preserved Conditions
Qty/Pkg : 6.550ml each approx. in Plastic Cans & Glass bottles
Sampling Method : Sample drawn by PBTI (Mr. Deergahyu) as per APHA Guidelines
Test Start Date : 01.08.2023
Test Completion Date : 14.08.2023

Report for Self Monitoring of the
Industry on Request basis

PBTI, Mohali

Authorized Signatory
For Punjab Biotechnology Incubator
Employee Code: 16

Note:

1. The above results pertain only to the sample tested.
2. There is no addition, deviation or exclusion from the method mentioned.
3. The report shall not be used for advertising or any legal purpose without written permission from the Chief Executive Officer, Punjab Biotechnology Incubator.
4. This report cannot be re-produced, except when in full, without the written permission from the Chief Executive Officer, Punjab Biotechnology Incubator.
5. Perishable samples will be destroyed after testing, others after one month from the date of issue of the report, unless otherwise agreed with the customer or as required by the applicable regulations.

Format No : PBTI/F/7.8/02
Revision No. 00 & 25.04.2019

Page 1 of 3

National Referral Lab for LMO/GMO Detection under Seeds Act 1966 | Referral Lab under Food Safety and Standards Act 2006

C-134, Industrial Focal Point, Phase-VIII, SAS Nagar (Mohali) - 160 071, Punjab, India

Phone : +91-172-5020893, 5093595, E-mail : pbt2005@yahoo.com

Website : www.pbttilabs.com, /pbt_dst

Punjab Biotechnology Incubator

Test Results

Sample code given by customer	In front of industry	Near main gate of industry	In front of main gate of industry	Entry gate of industry	Standard / Specification / Method Followed
Sample Registration No.	PBTI/ENV/310723/000347	PBTI/ENV/310723/000348	PBTI/ENV/310723/000349	PBTI/ENV/310723/000350	
Sample Identification No. (A, B, C, D, E)	PBTI/310723/01	PBTI/310723/02	PBTI/310723/03	PBTI/310723/04	
Date & Time of Sample Collection	31.07.23 at 11 : 00 am	31.07.23 at 11 : 30 am	31.07.23 at 11 : 50 am	31.07.23 at 12 : 10 pm	
Site of Sample Collection	Bharat Jivan Dyeing Factory - 42, Industrial Area, Ludhiana	National Scientific Dyres, 37, Industrial Area A, Ludhiana	BK Woods 236/5, Industrial Area-A, Ludhiana	Madan Dyeing & Finishing Factory J-I, Textile Colony, Industrial Area A (07), Ludhiana	
Results					
Sr. No	Parameter				
1.	pH at 25°C	9.83	8.45	7.87	IS 3025 (Part 11):2022
2.	BOD ₅ at 27°C, mg/l	25	17	91	IS 3025 (Part 44) :2023
3.	Chemical Oxygen Demand, mg/l	168	136	368	IS 3025 (Part 58) :2006
4.	Total Suspended Solids, mg/l	39	17.9	34	IS 3025 (Part 17) :2022
5.	Total Dissolved Solids, mg/l	692	838	671	IS 3025 (Part 16) :2023
6.	Oil & Grease	1.3	1.4	1.6	IS 3025 (Part 39):2021
7.	Ammonical Nitrogen	BDL (MDL:5)	6	BDL (MDL:5)	APHA 4500 B
8.	Sodium Adsorption Ratio	3.8	1.8	1.2	IS 11624: 2019
9.	Sulphide , mg/l	BDL (MDL:1)	1.2	1.2	IS 3025 (Part 29): 2022
10.	Phenolic Compounds, mg/l	BDL (MDL : 0.5)	BDL (MDL : 0.5)	BDL (MDL : 0.5)	IS 3025 (Part 43) Sec I:2022
11.	Colour, CU	48	88	365	IS 3025 (Part 4): 2021
12.	Chromium , mg/l	BDL (MDL : 0.01)	BDL (MDL : 0.01)	BDL (MDL : 0.01)	APHA 3125 B By ICPMS

BDL: Below Detection Limit

MDL: Method Detection Limit



19/8/2023

Authorized Signatory

Punjab Biotechnology Incubator

Test Results

Sample code given by customer	ETP outlet drain near boundary wall	ETP outlet near chemical store	From ETP final outlet	From sewer line near main gate	Standard / Specification / Method Followed
Sample Registration No.	PBTI/ENV/310723/000351	PBTI/ENV/310723/000352	PBTI/ENV/310723/000353	PBTI/ENV/310723/000354	
Sample Identification No. (A, B, C, D, E)	PBTI/310723/05	PBTI/310723/06	PBTI/310723/07	PBTI/310723/08	
Date & Time of Sample Collection	31.07.23 at 12 : 20 pm	31.07.23 at 01 : 00 pm	31.07.23 at 03 : 40 pm	31.07.23 at 04 : 20 pm	
Site of Sample Collection	Adhi Enterprises, B-XVIII-2120/1, Textile Colony, Industrial Area, Ludhiana	M/s Oriental Textile Processing Co., Samrala Chowk, Ludhiana	M/s Nahar Spinning Mills Ltd., Dying Unit Dhardant Kalan, Ludhiana	Sanjeev Dyeing Works 1004/9, Ludhiana	
Sr. No	Results				
1.	pH at 25°C	7.45	8.05	8.44	IS 3025 (Part 1):2022
2.	BOD ₅ at 27°C, mg/l	90	12	12	IS 3025 (Part 44):2023
3.	Chemical Oxygen Demand, mg/l	180	108	156	IS 3025 (Part 58):2006
4.	Total Suspended Solids, mg/l	3.6	26	44	IS 3025 (Part 17):2022
5.	Total Dissolved Solids, mg/l	1074	1280	2756	IS 3025 (Part 16):2023
6.	Oil & Grease	1.1	BDL (MDL:1)	BDL (MDL:1)	IS 3025 (Part 39):2021
7.	Ammonical Nitrogen	BDL (MDL:5)	BDL (MDL:5)	BDL (MDL:5)	APHA 4500 B
8.	Sodium Adsorption Ratio	4.1	3.8	9.3	IS 11624: 2019
9.	Sulphide, mg/l	1.4	BDL (MDL:1)	BDL (MDL:1)	IS 3025 (Part 29): 2022
10.	Phenolic Compounds, mg/l	ND (MDL : 0.5)	ND (MDL : 0.5)	ND (MDL : 0.5)	IS 3025 (Part 43) Sec I:2022
11.	Colour, CU	17.8	39.5	64	IS 3025 (Part 4): 2021
12.	Chromium, mg/l	BDL (MDL : 0.01)	BDL (MDL : 0.01)	BDL (MDL : 0.01)	APHA 3125 B By ICPMS

BDL: Below Detection Limit

MDL: Method Detection Limit




 14/8/2023
 Authorized Signatory

List of Dyeing Units:-

- 1 M/s B.K. Wools, 236/5, Gupta Road, Industrial Area-A, Ldh.
- 2 M/s Capital Dyeing Co., 176, Industrial Area-A, Ldh.
- 3 M/s Dheer Processors & Traders, 123, Industrial Area-A, Ldh.
- 4 M/s Golu Internation, 14-A, Industrial Area-A, Ldh.
- 5 M/s Madan Dyeing & finishing Factory, J-1, Textile colony, Industrial Area-A, Ldh.
- 6 M/s Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ldh.
- 7 M/s Pritam Scientific Dyers, 16-A, Industrial Area-A Ext., Ldh.
- 8 M/s Rajneesh Dyeing House, 16-B, Industrial Area-A, Ldh.
- 9 M/s Sewak Scientific Dyers, 131/1, Industrial Area-A, Ldh.
- 10 M/s Sunshine Dyeing Pvt. Ltd., 261, Industrial Area-A, Ldh.
- 11 M/s Swsastik Scientific Dyers, D-4, Textile Colony, Industrial Area-A, Ldh.
- 12 M/s Adhi Enterprises, XXIII-2120/1, Textile Colony, Industrial Area-A, Ldh.
- 13 M/s Bharat Jiwan Dyeing, 42, Industrial Area-A, Ldh.
- 14 M/s Jamna Dyeing & finishing Mills, 2480, Industrial Area-A, Link Road, Opp. Aman Dharam Kanda, Ldh.
- 15 M/s Oriental Knitfabs pvt. ltd., 278, Industrial Area-A, Ldh.
- 16 M/s Punjabi Dyeing, 367, Industrial Area-A, Ldh.
- 17 M/s R.P, Processors, 848/11, Industrial Area-A, Ldh.
- 18 M/s Rampal Scientific Dyers, 216, Industrial Area-A, Ldh.
- 19 M/s National Scientific Dyers, 37-A, Industrial Area-A, Ldh.
- 20 M/s K.K.K. Mills, B-40, Ph-V, Focal Point, Ldh.
- 21 M/s Sagar Apparels, B-30, 2586/97, Baba Gajja Jain Colony, Moti Nagar, Ldh.
- 22 M/s J.S. Jain Dyeing Factory, 26/6/2, Baba Gajja Jain Colony, Near Moti Nagar, Ldh.
- 23 M/s H.C. Dyeing Works, B-30, 3595-96, Baba Deep Singh Nagar, Opp. Truck Union, By Pass Road, Moti Nagar, Ldh.
- 24 M/s Awon Printers Street No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ldh.
- 25 M/s Udhera Mechanical Works (Card Board Units), C-66 Focal Point, Ph-3, Ldh.

- 26 M/s United Breweries Ltd. C-60 Focal Point Areas, Ldh.
- 27 M/s B.S Dyers, Plot No. 7, friends Industrial Estate, Opp. Aarti Steel Ldh.
- 28 M/s Ganesh Dyeing Mills 533, G.T Road Opposite Dhandari Railway Station Ludhiana.
- 29 M/s Sharman Woolen Mills Pvt. Ltd VPO Jugiana G.T Road Ludhiana.
- 30 M/s Ishan Enterprises, 887 Industriel Area-A, Ludhiana.
- 31 M/s Nataraj Scientific Dyers Opp. Aman Dharam Kanda Link Road Industriel Area-A, Ludhiana.
- 32 M/s Perfect Dyeing & Finishing Industries 97-C, Industriel Area-A, Ludhiana.
- 33 M/s Azeez Fabrics Pvt. Ltd (Previously M/s Gulab Industries Pvt. Ltd), Plot No-251, Industries Area- A, Ludhiana.

ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ

ਵੱਲ

ਮੁੱਖ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ,
ਲੁਧਿਆਣਾ।

ਨੰ.....

ਮਿਤੀ

ਵਿਸ਼ਾ:-

ਛਾਇੰਗ ਯੂਨਿਟਾਂ ਅਤੇ ਇਲੈਕਟ੍ਰੋਪਲੇਟਿੰਗ ਇੰਡਸਟਰੀਆਂ ਦਾ ਗੰਦਾ ਪਾਣੀ ਨਗਰ ਨਿਗਮ ਦੇ ਸੀਵਰ ਸਿਸਟਮ ਵਿੱਚ ਡਿਸਚਾਰਜ ਕਰਨ ਬਾਰੇ।

ਹਵਾਲਾ:-

ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਖੇਤਰੀ ਦਫਤਰ-3 ਲੁਧਿਆਣਾ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ. 976 ਮਿਤੀ 11-04-2023 ਅਤੇ ਚੇਅਰਮੈਨ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਜੀ ਦੇ ਦਫਤਰ ਪੱਤਰ ਨੰਬਰ 2082 ਮਿਤੀ 06-04-2022 ਅਤੇ ਪੱਤਰ ਨੰ. 981 ਮਿਤੀ 11-04-2023 ਦੇ ਸਬੰਧ ਵਿੱਚ।

1) ਆਪ ਵੱਲੋਂ ਲਿਖਿਆ ਗਿਆ ਹੈ ਕਿ ਛਾਇੰਗ ਯੂਨਿਟਾਂ ਦਾ ਵਪਾਰਕ ਗੰਦਾ ਪਾਣੀ 50 ਐਮ.ਐਲ.ਡੀ. ਸੀ.ਈ.ਟੀ.ਪੀ. ਤਾਜਪੁਰ ਰੋਡ ਅਤੇ 40 ਐਮ.ਐਲ.ਡੀ. ਸੀ.ਈ.ਟੀ.ਪੀ. ਫੋਕਲ ਪੁਆਇੰਟ ਅਤੇ 15 ਐਮ.ਐਲ.ਡੀ. ਸੀ.ਈ.ਟੀ.ਪੀ. ਬਹਾਦਰ ਕੇ ਰੋਡ ਵਿਖੇ ਜਾ ਰਿਹਾ ਹੈ। ਤਾਜਪੁਰ ਰੋਡ ਦੇ ਉਦਯੋਗਿਕ ਮੈਂਬਰਾਂ ਦੀ ਗਿਣਤੀ 108, ਫੋਕਲ ਪੁਆਇੰਟ ਦੇ ਉਦਯੋਗਿਕ ਮੈਂਬਰਾਂ ਦੀ ਗਿਣਤੀ 67 ਅਤੇ ਬਹਾਦਰ ਕੇ ਰੋਡ ਦੇ ਉਦਯੋਗਿਕ ਮੈਂਬਰਾਂ ਦੀ ਗਿਣਤੀ 32 ਹੈ। ਉਕਤ ਐਸ.ਪੀ.ਵੀ. ਦੇ ਸਾਰੇ ਮੈਂਬਰਾਂ ਵੱਲੋਂ ਆਪਣਾ ਵਪਾਰਕ ਗੰਦਾ ਪਾਣੀ ਸੀ.ਈ.ਟੀ.ਪੀ. ਦੇ ਸਮਰਪਿਤ ਕੰਨੈਵੈਂਸ ਸਿਸਟਮ ਵਿੱਚ ਪਾਇਆ ਗਿਆ ਹੈ। ਇਸ ਦੇ ਸਬੰਧ ਵਿੱਚ ਨਗਰ ਨਿਗਮ ਦੇ ਸਬੰਧਤ ਸਹਾਇਕ ਇੰਜੀਨੀਅਰ-ਓ.ਐੱਫ.ਐਮ. ਅਤੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ-ਓ.ਐੱਫ.ਐਮ. ਵੱਲੋਂ ਤਸਦੀਕ ਕੀਤਾ ਗਿਆ ਹੈ ਕਿ ਇਹਨਾਂ ਸਾਰੇ ਯੂਨਿਟਾਂ ਦਾ ਕੁਨੈਕਸ਼ਨ ਨਗਰ ਨਿਗਮ ਦੇ ਰਿਹਾਇਸ਼ੀ ਸੀਵਰ ਵਿੱਚੋਂ ਕੱਟ ਦਿੱਤਾ ਗਿਆ ਹੈ। ਆਪ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇਹ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ ਕਿ ਇਨ੍ਹਾਂ ਸੀ.ਈ.ਟੀ.ਪੀ.ਜ਼ ਦਾ ਟਰੀਟਡ ਪਾਣੀ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਵੱਲੋਂ ਫਿਕਸ ਕੀਤੇ ਗਏ ਨੌਰਮਸ ਮੁਤਾਬਿਕ ਹੋਵੇ ਅਤੇ ਉਸ ਉਪਰੰਤ ਹੀ ਬੁੱਢਾ ਦਰਿਆ ਵਿੱਚ ਪਾਇਆ ਜਾਵੇ ਜੀ।

2) ਛਾਇੰਗ ਯੂਨਿਟਾਂ ਦੇ ਐਸ.ਵੀ.ਪੀ. ਦੇ ਮੈਂਬਰ ਯੂਨਿਟਾਂ ਤੋਂ ਇਲਾਵਾ ਹੋਰ ਇੰਡਸਟਰੀ ਦਾ ਗੰਦਾ ਪਾਣੀ ਨਗਰ ਨਿਗਮ ਦੇ ਘਰੇਲੂ ਸੀਵਰ ਵਿੱਚ ਪਾ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ, ਜਿਸ ਨਾਲ ਘਰੇਲੂ ਸੀਵਰ ਸਿਸਟਮ ਨੂੰ ਨੁਕਸਾਨ ਹੁੰਦਾ ਹੈ ਅਤੇ ਐਸ.ਟੀ.ਪੀ. ਦੀ ਮਸ਼ੀਨਰੀ ਦਾ ਵੀ ਨੁਕਸਾਨ ਹੁੰਦਾ ਹੈ। ਆਪ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਸੀ.ਈ.ਟੀ.ਪੀ. ਤੋਂ ਇਲਾਵਾ ਹੋਰ ਇੰਡਸਟਰੀ ਯੂਨਿਟਾਂ ਨੂੰ ਹਦਾਇਤ ਕੀਤੀ ਜਾਵੇ ਕਿ ਉਨ੍ਹਾਂ ਦੇ ਵੇਸਟ ਵਾਟਰ ਨੂੰ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੇ ਨੌਰਮਸ ਅਨੁਸਾਰ Inbuilt ETP's ਲਗਾ ਕੇ ਟਰੀਟ ਕੀਤਾ ਜਾਵੇ ਅਤੇ ਉਸ ਉਪਰੰਤ ਹੀ ਇਸ ਨੂੰ ਨਗਰ ਨਿਗਮ ਦੇ ਸੀਵਰ ਨਾਲ PMC Act ਦੇ S203 ਦੇ ਤਹਿਤ ਜੋੜਨ ਦੀ ਮੰਜੂਰੀ ਦਿੱਤੀ ਜਾ ਸਕਦੀ ਹੈ। ਇਸ ਲਈ ਇਹ ਵੀ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇਨ੍ਹਾਂ ਇੰਡਸਟਰੀਅਲ ਯੂਨਿਟਾਂ ਦੇ ਡਿਸਚਾਰਜ ਨੂੰ ਚੈਕ ਕੀਤਾ ਜਾਵੇ ਅਤੇ ਇਹ ਤਸਦੀਕ ਕੀਤਾ ਜਾਵੇ ਕਿ ਉਨ੍ਹਾਂ ਦਾ ਟਰੀਟਡ ਪਾਣੀ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੇ ਨੌਰਮਸ ਅਨੁਸਾਰ Compliant ਹੈ। ਜੇਕਰ ਕੋਈ ਅਣ-ਟਰੀਟਡ ਜਾਂ Non-compliant ਯੂਨਿਟ ਨਗਰ ਨਿਗਮ ਦੇ ਸੀਵਰ ਵਿੱਚ ਆਪਣਾ ਡਿਸਚਾਰਜ ਸੁੱਟ ਰਿਹਾ ਹੈ ਤਾਂ ਉਸ ਤੇ ਚੁਲ੍ਹੇ ਅਨੁਸਾਰ ਕਾਰਵਾਈ ਕਰਦੇ ਹੋਏ ਇਸ ਦਫਤਰ ਨੂੰ ਵੀ ਸੂਚਿਤ ਕੀਤਾ ਜਾਵੇ ਤਾਂ ਜੋ ਉਨ੍ਹਾਂ ਦਾ ਸੀਵਰ ਕੁਨੈਕਸ਼ਨ PMC Act ਅਨੁਸਾਰ Disconnect ਕੀਤਾ ਜਾ ਸਕੇ।

3) ਸਮੇਂ-ਸਮੇਂ 'ਤੇ ਨਗਰ ਨਿਗਮ ਦੀ ਚੈਕਿੰਗ ਦੌਰਾਨ ਕਈ ਵਾਰੀ ਕੁਝ ਇੰਡਸਟਰੀਆਂ ਵੱਲੋਂ Violations ਪਾਈਆਂ ਗਈਆਂ ਹਨ, ਜੋ ਕਿ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ:-

i) ਫੋਕਲ ਪੁਆਇੰਟ ਦੇ 54 ਛਾਇੰਗ ਯੂਨਿਟਾਂ ਅਤੇ ਕੱਕਾਪੋਲਾ ਰੋਡ 'ਤੇ ਜੈਸਵਾਲ ਛਾਇੰਗ ਲੈਪਲੇਕਸ ਦੇ 34 ਯੂਨਿਟਾਂ ਨੇ ਆਪਣਾ ਸੀਵਰ ਨਗਰ ਨਿਗਮ ਦੀ ਮੋਨ ਸੀਵਰ ਲਾਈਨ ਨਾਲ ਜੋੜਿਆ ਹੋਇਆ ਸੀ। ਨਗਰ ਨਿਗਮ ਨੇ ਤਰੁੱਤ ਕਾਰਵਾਈ ਕਰਦੇ ਹੋਏ ਇਹਨਾਂ ਛਾਇੰਗ ਯੂਨਿਟਾਂ ਦਾ ਕੁਨੈਕਸ਼ਨ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਨਗਰ ਨਿਗਮ ਦੇ ਮੋਨ ਸੀਵਰ ਵਿੱਚੋਂ ਕੱਟ ਦਿੱਤੇ ਅਤੇ ਇਸ ਸਬੰਧੀ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਨੂੰ ਪੱਤਰ ਨੰਬਰ 86/ਏ.ਸੀ.ਆਰ./ਓ ਮਿਤੀ 26-05-2022 ਰਾਹੀਂ ਸੂਚਿਤ ਵੀ ਕਰ ਦਿੱਤਾ ਗਿਆ ਸੀ।

ii) ਨਗਰ ਨਿਗਮ ਦੀ ਚੈਕਿੰਗ ਮਿਤੀ 11-01-2023 ਦੌਰਾਨ 27 ਯੂਨਿਟਾਂ ਦਾ ਰੰਗਦਾਰ ਅਤੇ ਅਣ-ਟਰੀਟਡ ਪਾਣੀ ਨਗਰ ਨਿਗਮ ਦੇ ਸੀਵਰ ਵਿੱਚ ਸੁੱਟਦੇ ਪਾਏ ਗਏ। ਇਸ ਸਬੰਧੀ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਨੂੰ ਇਹਨਾ ਡਾਇੰਗ ਯੂਨਿਟਾਂ ਦੀ ਲਿਸਟ ਨਾਲ ਸਾਥੀ ਕਰਦੇ ਹੋਏ ਸੂਚਿਤ ਕਰ ਦਿੱਤਾ ਗਿਆ ਸੀ।

ਮਿਤੀ 03-05-2023 ਨੂੰ ਆਪ ਦੇ ਦਫਤਰ ਵੱਲੋਂ ਇੰਨ੍ਹਾਂ ਦੀ ਚੈਕਿੰਗ ਰਿਪੋਰਟ ਪ੍ਰਾਪਤ ਹੋਈ ਹੈ, ਜੋ ਕਿ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ:-

Total Unit	27
Washing Unit	13
Printing Unit	8
Dyeing Unit	3
Non Polluting	3

Compliant	9
Non Compliant	18
Total	27

ਇਸ ਰਿਪੋਰਟ ਅਨੁਸਾਰ 18 ਇੰਡਸਟਰੀਅਲ ਯੂਨਿਟ ਦੇ ਈ.ਟੀ.ਪੀਜ਼ non-compliant ਹਨ। ਇਸ ਲਈ ਇੰਨ੍ਹਾਂ ਦੇ ਕੁਨੈਕਸ਼ਨ ਕੱਟਣ ਦੀ ਕਾਰਵਾਈ PMC Act ਦੇ ਤਹਿਤ ਇਸ ਦਫਤਰ ਵੱਲੋਂ ਕੀਤੀ ਜਾਵੇਗੀ। ਆਪ ਨੂੰ ਬੇਨਤੀ ਹੈ ਕਿ ਇੰਨ੍ਹਾਂ ਤੇ ਹੋਰ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰਕੇ ਇਸ ਦਫਤਰ ਨੂੰ ਵੀ ਸੂਚਿਤ ਕੀਤਾ ਜਾਵੇ।

iii) ਮਿਤੀ 13-04-2023 ਨੂੰ Random ਚੈਕਿੰਗ ਦੌਰਾਨ ਪਾਇਆ ਗਿਆ ਕਿ ਮੈਸ. ਰਮਲ ਡਾਇੰਗ, ਡੀ-265, 266, ਫੋਕਲ ਪੁਆਇੰਟ ਦਾ ਅਣ-ਟਰੀਟਡ ਪਾਣੀ ਰਾਤ ਸਮੇਂ ਨਗਰ ਨਿਗਮ ਦੇ ਸੀਵਰ ਵਿੱਚ ਪਾਇਆ ਜਾ ਰਿਹਾ ਸੀ ਅਤੇ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਮਿਤੀ 14-04-2023 ਨੂੰ ਕਾਰਵਾਈ ਕਰਦੇ ਹੋਏ ਇਸ ਡਾਇੰਗ ਦਾ ਕੁਨੈਕਸ਼ਨ ਡਿਸਕਨੈਕਟ ਕਰ ਦਿੱਤਾ ਗਿਆ ਸੀ ਅਤੇ ਮੌਕੇ ਉਪਰ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੇ ਅਧਿਕਾਰੀਆਂ ਨੂੰ ਬੁਲਾ ਕੇ ਸੈਂਪਲ ਭਰਾ ਦਿੱਤੇ ਗਏ ਸਨ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰਨ ਵਾਸਤੇ ਸੂਚਿਤ ਕਰ ਦਿੱਤਾ ਗਿਆ ਸੀ। ਕਿਉਂਕਿ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੀ ਰਿਪੋਰਟ ਅਨੁਸਾਰ ਇਹ ਯੂਨਿਟ Already ਸੀ.ਈ.ਟੀ.ਪੀ., ਫੋਕਲ ਪੁਆਇੰਟ ਨਾਲ Connected ਸੀ, ਇਸ ਲਈ ਇਹ Illegal Connection ਨਗਰ ਨਿਗਮ ਵੱਲੋਂ ਕੱਟ ਦਿੱਤਾ ਗਿਆ ਹੈ। ਆਪ ਨੂੰ ਬੇਨਤੀ ਹੈ ਕਿ ਇਸ ਤੇ ਬਣਦੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇ।

iv) ਮਿਤੀ 22-04-2023 ਨੂੰ ਸੀਵਰ ਲਾਈਨ ਦੀ ਚੈਕਿੰਗ ਕਰਨ ਉਪਰੰਤ ਪਾਇਆ ਗਿਆ ਕਿ ਮੈਸ. ਜੇ.ਕੇ. ਇੰਨਟਰਨੈਸ਼ਨਲ, ਈ-367, ਫੇਸ-6, ਫੋਕਲ ਪੁਆਇੰਟ ਵੱਲੋਂ ਇਲੈਕਟ੍ਰੋਪਲੇਟਿੰਗ ਦਾ ਪਾਣੀ ਬਿਨਾਂ ਟਰੀਟ ਕੀਤੇ ਸਿਧੇ ਤੌਰ ਤੇ ਨਗਰ ਨਿਗਮ ਦੀ ਸੀਵਰ ਲਾਈਨ ਵਿੱਚ ਸੁਟਿਆ ਜਾ ਰਿਹਾ ਸੀ। PMC Act ਦੇ ਤਹਿਤ ਕਾਰਵਾਈ ਕਰਦੇ ਹੋਏ ਇਸ ਇੰਡਸਟਰੀ ਦਾ ਕੁਨੈਕਸ਼ਨ ਨਗਰ ਨਿਗਮ ਵੱਲੋਂ ਡਿਸਕਨੈਕਟ ਕਰ ਦਿੱਤਾ ਗਿਆ ਸੀ ਅਤੇ ਮੌਕੇ ਉਪਰ ਐਸ.ਡੀ.ਓ., ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਨੂੰ ਬੁਲਾ ਕੇ ਸੈਂਪਲ ਭਰਾ ਦਿੱਤੇ ਗਏ ਸਨ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰਨ ਵਾਸਤੇ ਸੂਚਿਤ ਕਰ ਦਿੱਤਾ ਗਿਆ ਸੀ।

v) ਮਿਤੀ 25-04-2023 ਨੂੰ 225 ਐਮ.ਐਲ.ਡੀ. ਐਸ.ਟੀ.ਪੀ. ਪਲਾਟ ਤੇ 60" ਦੀ ਸੀਵਰ ਲਾਈਨ ਵਿੱਚੋਂ ਰੰਗਦਾਰ ਪਾਣੀ ਆ ਰਿਹਾ ਸੀ। ਇਸ ਨੂੰ ਚੈਕ ਕਰਨ ਲਈ ਤਾਜਪੁਰ ਰੋਡ ਤੇ ਨੇੜੇ ਸਿਟੀ ਬੱਸ ਸਰਵਿਸ ਵਰਕਸ਼ਾਪ ਦੇ ਨਾਲ ਜੇ.ਸੀ.ਬੀ. ਲਗਾ ਕੇ ਪੁਟਾਈ ਕੀਤੀ ਗਈ ਤਾਂ ਪੁਟਾਈ ਦੌਰਾਨ ਇੱਕ ਮਸ਼ੀਨਹੋਲ ਵਿੱਚੋਂ ਰੰਗਦਾਰ / ਗਰਮ ਪਾਣੀ ਨਗਰ ਨਿਗਮ ਦੀ 60" ਸੀਵਰ ਲਾਈਨ (ਜੋ ਕਿ ਫੋਕਲ ਪੁਆਇੰਟ ਵਿੱਚੋਂ ਆਉਂਦੀ ਹੈ) ਵਿੱਚ ਆ ਰਿਹਾ ਸੀ। ਮੌਕੇ ਤੇ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਅਤੇ ਨਗਰ ਨਿਗਮ ਦੇ ਅਧਿਕਾਰੀਆਂ ਵੱਲੋਂ 60" ਸੀਵਰ ਲਾਈਨ ਵਿੱਚ ਸੈਂਪਲ ਭਰਿਆ ਗਿਆ ਤਾਂ ਦੇਖਿਆ ਗਿਆ ਕਿ ਇਹ ਪਾਣੀ ਰੰਗਦਾਰ ਅਤੇ ਕਾਫੀ ਗਰਮ ਸੀ। ਜਦੋਂ ਇਸ ਸੀਵਰੇਜ ਲਾਈਨ ਦਾ ਨਿਰੀਖਣ ਕੀਤਾ ਗਿਆ ਤਾਂ ਪਾਇਆ ਗਿਆ ਕਿ ਇਹ ਲਾਈਨ ਨਗਰ ਨਿਗਮ ਦੀ ਹਦੂਦ ਤੋਂ ਵੱਖਰੇ ਝੋਰ ਤੇ ਬਾਹਰੇ ਆ ਰਹੀ ਹੈ। ਇੱਥੇ ਦੱਸਣਯੋਗ ਹੋਵੇਗਾ ਕਿ ਨਗਰ ਨਿਗਮ ਦੀ ਹਦੂਦ ਤੋਂ ਬਾਹਰ ਵੀ ਡਾਇੰਗ ਯੂਨਿਟਾਂ ਲੱਗੀਆਂ ਹੋਈਆਂ ਹਨ। ਮੌਕੇ ਤੇ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੇ ਅਧਿਕਾਰੀ ਅਤੇ ਪੀ.ਫੀ.ਏ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਦੀ ਮੌਜੂਦਗੀ ਵਿੱਚ ਇਸ ਲਾਈਨ ਨੂੰ ਦੋ ਜਗ੍ਹਾ ਤੋਂ ਡਿਸਕਨੈਕਟ ਕਰ ਦਿੱਤਾ ਗਿਆ ਸੀ। ਇਹ ਸੀਵਰ ਲਾਈਨ ਨਗਰ ਨਿਗਮ ਦੀ ਹਦੂਦ ਤੋਂ ਬਾਹਰ ਪੈਂਦੇ ਡਾਇੰਗ ਯੂਨਿਟਾਂ ਵੱਲੋਂ ਆ ਰਹੀ ਸੀ। ਨਗਰ ਨਿਗਮ ਦੀ ਹਦੂਦ ਤੋਂ ਬਾਹਰ ਪੈਂਦੀਆਂ ਡਾਇੰਗ ਯੂਨਿਟਾਂ ਦਾ ਵੇਰਵਾ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ :-

1) ਜੀਵਨ ਹਿਸ਼ਮ ਡਾਇੰਗ

- 2) ਗੰਗਾ ਡਾਇੰਗ
- 3) ਸਹਿਯੋਗ ਇੰਟਰਪ੍ਰਾਈਜ਼ਜ਼ ਡਾਇੰਗ
- 4) ਐਨ.ਕੇ. ਵਾਸਿੰਗ ਡਾਇੰਗ
- 5) ਮੀਡਿਆ ਇਮਪੈਕਟਸ ਡਾਇੰਗ
- 6) ਫਾਰਚਯੂਨ ਇਮਪੈਕਟਸ ਡਾਇੰਗ
- 7) ਜੈ ਗਣੇਸ਼ ਪ੍ਰੋਮੋਸਰ ਡਾਇੰਗ
- 8) ਐਚ.ਐਮ. ਇੰਟਰਨੈਸ਼ਨਲ ਡਾਇੰਗ

ਇਹ ਡਾਇੰਗ ਯੂਨਿਟ ਸੀ.ਈ.ਟੀ.ਪੀ. ਤਾਜਪੁਰ ਚੋਡ ਨਾਲ ਜੁੜੇ ਹੋਏ ਹਨ, ਪਰੰਤੂ ਇਹ ਗੈਰ-ਕਾਨੂੰਨੀ ਕੁਨੈਕਸ਼ਨ ਨਗਰ ਨਿਗਮ ਦੇ ਸੀਵਰ ਨਾਲ ਵੀ ਪਾਇਆ ਗਿਆ ਸੀ। ਆਪ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇਹਨਾ ਡਾਇੰਗ ਯੂਨਿਟਾਂ ਦੇ ਨਿਯਮਾਂ ਅਨੁਸਾਰ ਕਾਰਵਾਈ ਕਰਕੇ ਇਸ ਦਫਤਰ ਨੂੰ ਵੀ ਸੂਚਿਤ ਕੀਤਾ ਜਾਵੇ।

vi) ਅੱਜ ਮਿਤੀ 03-05-2023 ਨੂੰ ਭੂਮੀ ਸੰਭਾਲ ਮਹਿਕਮੇ ਦੇ ਨੁਮਾਇੰਦੇ ਬੱਲੋ ਬੁੱਢਾ ਦਰਿਆ ਦੀ ਮੈਨੀਟਰਿੰਗ ਕਮੇਟੀ ਦੀ ਮੀਟਿੰਗ ਦੌਰਾਨ ਇਹ ਜਾਣੂ ਕਰਵਾਇਆ ਗਿਆ ਕਿ ਬੱਲੋਕੇ ਐਸ.ਟੀ.ਪੀ. ਦੇ ਟਰੀਟਡ ਪਾਣੀ ਵਿੱਚ ਆਇਰਨ ਅਤੇ ਮੈਨਗਨਿਸ ਦੀ ਮਾਤਰਾ Permissible Limit ਤੋਂ ਵੱਧ ਪਾਈ ਗਈ ਹੈ। ਇਥੇ ਇਹ ਵੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਮੀਟਿੰਗ ਦੌਰਾਨ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ ਨਾਲ ਇਸ ਬਾਰੇ ਵਿਚਾਰ ਵਟਾਂਦਰਾ ਹੋਇਆ ਤਾਂ ਇਹ ਗੱਲ ਸਾਹਮਣੇ ਆਈ ਕਿ ਉਸ ਟੇਰੀਆ ਵਿੱਚ ਕਈ ਇਲੈਕਟ੍ਰੋਪਲੇਟਿੰਗ ਯੂਨਿਟ ਹਨ ਅਤੇ ਇਹ ਸੰਭਾਵਨਾ ਹੋ ਸਕਦੀ ਹੈ ਕਿ ਉਨ੍ਹਾਂ ਵਿੱਚੋਂ ਕਿਸੇ ਟਿੰਡਸਟਰੀ ਦੇ ਅਣ-ਟਰੀਟਡ ਪਾਣੀ ਕਰਕੇ ਬੱਲੋਕੇ ਐਸ.ਟੀ.ਪੀ. ਵਿੱਚ ਆਇਰਨ ਅਤੇ ਮੈਨਗਨਿਸ ਜਿਆਦਾ ਆ ਰਿਹਾ ਹੈ।

ਆਪ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇੰਨ੍ਹਾਂ ਦੀ ਚੈਕਿੰਗ ਕਰਵਾਈ ਜਾਵੇ ਅਤੇ ਜੇਕਰ ਕੋਈ ਯੂਨਿਟ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਦੇ ਨੋਰਮਸ ਅਨੁਸਾਰ Compliant ਨਹੀਂ ਹੈ ਤਾਂ ਉਸ ਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰਦੇ ਹੋਏ ਇਸ ਦਫਤਰ ਨੂੰ ਵੀ ਸੂਚਿਤ ਕੀਤਾ ਜਾਵੇ। ਇਸ ਵਿੱਚ ਨਗਰ ਨਿਗਮ ਅਤੇ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਦੀਆਂ ਟੀਮਾਂ ਆਪ ਦਾ ਸਹਿਯੋਗ ਕਰਨਗੀਆਂ।

- ਸ਼੍ਰੀ -
ਕਮਿਸ਼ਨਰ,
ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।

ਪਿੱਠਅੰਕਣ ਨੰ...66/ਪੀ.ਮ/ਜ/੩੧.....

ਮਿਤੀ ...03/05/23.....

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਹੇਠ ਅਨੁਸਾਰ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ :-

- 1) ਮਾਣਯੋਗ ਚੇਅਰਮੈਨ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਜੀ ਨੂੰ ਬੇਨਤੀ ਸਹਿਤ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
- 2) ਮਾਣਯੋਗ ਪ੍ਰਮੁੱਖ ਸਕੱਤਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ ਜੀ ਨੂੰ ਬੇਨਤੀ ਸਹਿਤ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
- 3) ਮਾਣਯੋਗ ਸਕੱਤਰ, ਵਿਗਿਆਨ, ਟੈਕਨਾਲੋਜੀ ਅਤੇ ਵਾਤਾਵਰਣ, ਚੰਡੀਗੜ੍ਹ ਜੀ ਨੂੰ ਬੇਨਤੀ ਸਹਿਤ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
- 4) ਮਾਣਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਜੀ ਨੂੰ ਬੇਨਤੀ ਸਹਿਤ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।


ਕਮਿਸ਼ਨਰ,
ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।